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W.P(C)No. 354 OF 2002
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.104 (MM) Court No.6 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO.354 OF 2002@@
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Syed T.A. Naqshbandi & Ors. Petitioner (s)

VERSUS

State of Jammu & Kashmir & Ors. Respondent (s)

(With appln. for interim relief and with office report)

Date : 16/04/2003 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Petitioner(s) Mr. P.P.Rao, Sr.Adv.
Mr. Amit Dhingra,Adv.
for M/s. P.H. Parekh & Co.,Adv.

For Respondent (s) Mr. Anis Suhrawardy,Adv.

Mr. Tara Chandra Sharma,Adv.
(Mentioned by)

Upon being mentioned, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2
Not to be taken up next week.

.SP1

(Neena Verma)
Court Master

(S. Malkani)
Assistant Registrar